

an>

Title: Need to expedite completion of Jayamkondam integrated lignite mining and power generation project in Chidambaram Parliamentary Constituency, Tamil Nadu.

SHRI M. CHANDRAKASI (CHIDAMBARAM): Mr. Deputy Speaker, Sir, Jayamkondam in my Chidambaram Constituency is a very backward area. There are no industries and so unemployment is very high. The people of the area primarily rely on agriculture and they live under constant poverty and poor life standards.

Implementation of Jayamkondam integrated Lignite-mining and Power Project (JLPP) planned for the area would have been a boon for the people because of electricity and employment generation and other developmental benefits. In 1998-99, people in 13 villages gave more than 8000 acres of land for JLPP.

In 2006, the NLC volunteered to undertake the project on its own and carried out detailed exploration during 2006-08 and after making necessary geological study and Environmental Impact Assessment study it prepared a feasibility report for the project. So, the people of the area were expecting good compensation and employment opportunities. But the project has not taken shape yet and the cultivable-land acquired for this project remains unused. Now, these people are totally dismayed and disappointed. Even the issue of compensation for land has not been settled. Many financial and legal hurdles need to be tackled to make the project a success. Support and intervention of the Central Government are, therefore, very essential for the JLP-Project.

I, therefore, request the Minister of Coal to take necessary steps for the early implementation of the project.

HON. DEPUTY SPEAKER: Shri Suvendu Adhikari – not present.